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O.A. 1868/93.

18.8.2000

Hon'ble Mr. Justice R.R.K. Trivedi V.C.

Hon'ble Mr. S. Dayal, A.M.

Sri A.K. Dave learned counsel for the applicant states that this application may be dismissed as 'Not Pressed'.

Sri A.K. Gaur, learned counsel for the Opposite parties has no objection.

The application is therefore dismissed as 'Not Pressed.' *No costs.*

  
A.M.

  
V.C.

Nafees.